

CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH: :MUMBAI

ORIGINAL APPLICATION NO. 93 OF 2001

MONDAY, THE 26TH DAY OF FEBRUARY, 2001

SHRI JUSTICE ASHOK AGARWAL. SMT. SHANTA SHASTRY.

. CHAIRMAN . MEMBER (A)

Shri Jayant Jagannath Shirsat, 93/94, B.D. Chawl, Worli, Mumbai-400 018.

... Applicant

By Advocate Shri V.D. Raibole

۷s.

- 1. Board of Apprenticeship Traaining,
 Ministry of Humana Resource Div.,
 Dept. of E Dvn., Govt. of India,
 ATI CAMPUS, V.N. Purav Marg,
 Sion, Mumbai-400 022.
- 2. Director, Ministry of Human Resource Div., Dept. of E Dvn., New Administrative Building, 2nd Floor, ATI Campus, Sion, Mumbai-400 022.
- 3. Office Superintendent,
 Ministry of Human Resource Div.,
 Dept. of E Dvn.,
 New Administrative Building,
 2nd Floor, ATI Campus,
 Sion, Mumbai-400 022.
- 4. Administrative-cum-Accounts Officer, Ministry of Human Resource Div., Dept. of E Dvn., New Administrative Building, 2nd Floor, ATI Campus, Sion, Mumbai-400 022.

... Respondents

ORDER (ORAL)

Shri Justice Ashok Agarwal.

.. Chairman



Office order of 3rd November, 2000 removing the applicant from service on the ground of his unauthorized absence is impugned by the applicant in the present OA. By placing

reliance of several office orders, the applicant has shown that leave was always standing at his credit. Hence, he could not have been removed from service on ground of unauthorized He has also, by placing reliance of his representation at Annexure-J, has pointed out the reasons which had compelled him to remain absent from duty. Applicant, it appears, instituted the present OA without exhausting the remedy of an In the circumstances, we find that the present OA without availing alternative remedy before approaching this Tribunal. Present OA, in the circumstances, is dismissed giving liberty to the applicant to avail the alternative remedy of appeal. In case, the appeal is instituted within a period of 2 weeks from today, the same should raising the objection of limitation and proper order be passed thereom by the respondents in accordance with law. No order costs.

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(SHANTA SHASTRY)
MEMBER (A)

(ASHOK AGARWAL)

CHA JERMAN

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